Central Administrative Tribunal Ernakulam Bench

CP(C) No.180/00096/2018 in OA/180/00806/2014

Wednesday, this the 9th day of January, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

Jagdish, aged 41 years S/o Manakchand Superintendent of Central Excise Headquarters, Calicut Commissionerate Calicut-673 001.

Petitioner

[Advocate: Mr. C.S.G.Nair]

versus

Pullela Nageswara Rao Chief Commissioner of Central Excise Central Revenue Buildings I.S.Press Road Cochin-682 018.

Respondent

(Advocate: Mr.N.Anilkumar, SCGSC)

The CP(C) having been heard on 9th January, 2019, this Tribunal on the same day delivered the following order:

ORDER (oral)

By E.K.Bharat Bhushan, Administrative Member

The affidavit filed on behalf of the respondents has been considered. It has been submitted therein that SLP No.4870 and 4871 of 2018 in P. Bharathan and others vs. UOI is pending and that the issue of revision of seniority based on the ratio of the judgment of the Apex Court in N.R.Parmar's case would depend on the final decision of the Apex Court. Facts being so, we see no reason to keep the CP (C) pending. Hence the CP(C) is closed giving liberty to the petitioner to move again in the event the Hon'ble Supreme Court finally decides the issue.

(Ashish Kalia) Judicial Member ลล

(E.K.Bharat Bhushan) Administrative Member

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Annexures filed by petitioner:

Copy of the order in OA No.806/2014 dated 16.11.2015. Copy of the judgment in OP(CAT) No.134/2016 dated 29.8.2016 Annexure P1:

Annexure P2:

of High Court of Kerala.

Copy of the representation dated 21.9.2016 submitted to the 1st Annexure P3:

respondent.

Annexure P4: Copy of the reminder dated 6.1.2017.